

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA N o.218 of 2015
IN
APPEAL No.74 of 2014

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

GRIDCO Ltd. ...Appellant(s)
Versus

GMR Kamalanga Energy Ltd & Ors ...Respondent(s)

GMR Kamalanga Energy LtdApplicant/R-1

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Rohit Venkat for R.1

ORDER

List the matter on **21.08.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/HCJ